# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 3561

### **TO BE ANSWERED ON THE 10<sup>TH</sup> DECEMBER, 2019/AGRAHAYANA 19, 1941 (SAKA)**

### **DETENTION OF DECLARED FOREIGNERS**

3561. SHRI ABDUL KHALEQUE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of declared foreigners and convicted foreigners who have been kept in detention centers of Assam for more than three years along with the date since when they have been detained and their residential address as mentioned in official records;

(b) the number of declared foreigners detained in the year 2019 along with the place from where they have been detained;

(c) the number of women who have been declared as foreigners;

(d) the total number of detenues for more than three years released from the detention centres of Assam, complying the order dated 10.05.2019 of the Supreme Court in WP (c) 1045/2018;

(e) whether such detainees have not been released and if so, the reasons therefor; And

(f) the number of foreigners deported to the country of their origin?

#### ANSWER

### MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): As per the information made available by the State Government of Assam,

181 declared foreigners and 44 convicted foreigners have completed more than

three years in detention. Details of residential address and date since when they

have been kept in detention centre are not centrally maintained.

(b): As per the information made available by the State Government of Assam,

289 declared foreigners have been detained in the year 2019. The places from

where they have been detained is not centrally maintained.

(c): As per the information made available by the State Government of Assam, 290 women have been declared as foreigners.

(d) & (e): As per the information made available by the State Government of Assam, 128 detenues who have completed more than three years in detention centres have been released in compliance of the Hon'ble Supreme court of India order dated 10.05.2019 in Writ Petition (Civil) No. 1045 of 2018. This is an ongoing process.

(f): As per the information made available by the State Government of Assam, 227 foreigners have been deported to the country of their origin as on 05.12.2019.

\* \* \* \* \*